

further reported that during the Financial Year 1990-91 more than 2.5 lac notices proposing amendment in the assessment list were issued. In respect of the notices issued upto 31.3.91 amendments have to be finalised before 31.3.1994.

Laying of Pipeline From Bombay to Manmad

3953. SHRI Z.M. KAHANDOLE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Bharat Petroleum Corporation has proposed to lay down pipeline from Bombay to Manmad for carrying petroleum products; and

(b) if so, the said work will be started and the time by when it is likely to be completed?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) Government have approved preparation of a detailed feasibility report for laying a pipeline by BPCL from Bombay to Manmad.

Lead Content in Petrol

3954. SHRI VIJAY PATIL:
SHRI HARI KISHORE SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned 'No steps yet to reduce lead content in petrol' appearing in the " Indian express " dated October 23, 1992;

(b) if so, the response of the Government thereto; and

(c) the steps taken/proposed to be taken in this regard?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) and (c). Low lead petrol is already being supplied in several parts of the country.

Projects involving installation of plants and facilities in refineries for further reducing lead content are in different stages of implementation.

[*Translation*]

Afghan refugees

3955. MAJ. GEN. (RETD.) BHUWAN CHANDRA KHANDURI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether expenditure incurred by the Union Government on rehabilitation of the Afghan refugees during each of the last six months; and

(b) the steps taken or proposed to be taken for their early deportation?

THE MINISTER OF STATE OF THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) The Government of India have not incurred any expenditure on the rehabilitation of the Afghan migrants so far.

(b) Government has, at various levels, taken up this with the Government of Afghanistan. The return of Afghan Nationals will, however, depend on the situation normalising in Afghanistan.